

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1817
ANSWERED ON:09.03.2010
QUALITY CHECK FOR FOODGRAINS
Singh Rajkumari Ratna;Yadav Shri M. Anjan Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India (FCI) checks the quality of foodgrains before procurement of the same;
- (b) if so, the details thereof and the mechanism in place for the same;
- (c) whether substandard foodgrains have been procured by FCI during each of the last three years despite having quality check system in place;
- (d) if so, the details thereof alongwith the number of officers held responsible in this regard;and
- (e) the action taken against the persons held responsible?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) and (b): Yes, Madam. The samples of foodgrains are drawn before procurement by Food Corporation of India (FCI) officers and are analysed for physical parameters including moisture content to check the quality of foodgrains. Foodgrains conforming to uniform specifications prescribed by the Government are procured by the FCI.

(c),(d)&(e): No, Madam. Officials of FCI are expected to adhere to specifications during procurement of foodgrains. Stocks not conforming to FAQ specifications are not accepted at procurement centers of FCI.